



THE HIGH COURT OF KERALA

004562

Kochi-682 031
Dated: 10.01.2019

PROCEEDINGS

High Court Establishment - regularisation of temporary appointment made in the category of Attender Grade II - orders issued.

- Read:-
1. High Court proceedings No.A3-47321 / 2017 dated 10.11.2017
 2. High Court proceedings of even number dated 16.03.2018
 3. High Court proceedings No.A3-47321 / 2017 dated 18.09.2018

ORDER No.A3-49472/2017

As per the High Court proceedings read (2) above, Smt.Shini T.S., Higher Grade Office Attendant, High Court, on the second time bound higher grade scale of pay of ₹ 17500-39500 was appointed by transfer as Attender Grade II w.e.f 16.03.2018, on temporary basis, in the same scale of pay vice Sri.Akhilesh Mishra, Attender Grade II, High Court appointed by transfer as Duplicator Operator, on temporary basis.

As per the High Court proceedings read (3) above, the temporary appointment by transfer of Sri.Akhilesh Mishra, Attender Grade II as Duplicator Operator was regularised w.e.f 10.11.2017.

Consequently, the temporary appointment by transfer of Smt.Shini T.S., Higher Grade Office Attendant, High Court, as Attender Grade II is regularised w.e.f 16.03.2018, the date on which she was temporarily appointed in the category.

(By Order)


G.Rathi
Deputy Registrar


To

The person concerned.
The Joint Registrars, High Court.
The Assistant Registrar concerned
The Section Head concerned.
The Confidential Assistants to the Registrars
and Additional Registrar (General Administration), High Court.
The G (Accounts-I, II & III) Sections, High Court.
The 'K' Section, High Court.
The 'H' Store, High Court
The IT Section, High Court
The Administrative Records Section, High Court.
The File.